THE DEPUTY CHAIRMAN: Mr. Pandey, please take it away. ... (Interruptions)... Mr. Pandey, take it away. You cannot bring it; take it away... (Interruptions)... I say, take it away... (Interruptions)... I adjourn the House of 10 miniutes.

The House then adjourned at forty-five minutes past twelve of the clock.

The House reassembled at one of the clock, The Deputy Chairman in the Chair.

## Alleged Censoring of Doordarshan's "Khula Manch" Programme

THE DEPUTY CHAIRMAN: I hope now there will be peace. So, I can call Shri Suresh Pachouri. He is not here. Yes, Mr. Salve.

SHRI N. K. P. SALVE (Maharashtra): Madam, I crave your indulgence to refer to a matter in which this Government has indulged in a most shameless operation of stalism in censoring a very important item on the Doordarahan's "Khula Manch". "Khula Manch" in English means 'open platform'. Amongst others, Indian Express has this to say. I will just read two lines and I am done.

"The Minister was critical of both the Pepsi deal and the Maruti-Suzuki collaboration and not particularly supportive of the industrial policy, recently announced by the Government."

Questions were allowed to the participants to be put to the Railway Minister. The Railway Minister answered those questions. Thereafter those questions which were inconvenient to this Government were censored. This Government which swears day in and day out, in season and out of season, by its avowed commitment of running an open Government censors this kind

of a thing. I don't think much of the "Khula Manch" business. As it is a very shameful performance, but at least there must be a modicum of honesty. A Minister whom you are putting there to eulogise the Government performance if he chooses criticise, let it come openly. It is no longer a secret that their's is not a cohesive Cabinet at all. 'Each one unto himself they work'. But what is worse is that they are resorting to programme censoring of a which is called as "Khula Manch". It is now absolutely clear that this Government is not only not worth its salt, is not only going back on the promises it has given, but is also indulging in a very heinous act. is indulging in an act of virtual treachery to the nation. That is what I charge. (Interruptions) Yes, treachery in the sense that they are not being true to what they have promised. Therefore, I would like to know from the Minister of Information and Broadcasting as to who ordered the censoring. I would also like know whether or not they are going show that part which has been If they don't do so, the censored. credibility of this Government which is already at a very low ebb, will completely evaporate.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, let Mr. Salve not bother about the credibility of the Government (Interruptions)

THE DEPUTY CHAIRMAN: He has asked for it.

SHRI SUBRAMANIAN SWA-MY (Uttar Pradesh): Madam, he is not a Minister.

THE DEPUTY CHAIRMAN: He is a Member. He is answering for himself.

SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu): What Mr. Fernandes has said is that he will not allow the Industrial policy to be passed.

SHRI S. JAIPAL REDDY: Let Mr. Salve not bother about the credibility of the Government. Let him bother about the credibility of his party which is getting more and more eroded.

Now, coming to his question, we all know that "Khula Manch" is a forum where the Ministers answer questions in regard to their Ministry.

SHRI N.K.P. SALVE: Madam, where does he get authority from? Then why were questions allowed?

SHRI SUBRAMANIAN SWA-MY: Then why did the Minister answer those questions? He should have kept quiet.

THE DEPUTY CHAIRMAN: Mr. Salve, let him have his say. There is no harm. If you have made your point, let him make his point. (Interruptions) It is his observation. his knowledge, his perception Whatever you may call it, but let him speak.

SHRI S. JAIPAL REDDY: I am rather surprised that a senior Member as Mr. Salve does not have the patience to hear another Member.

I saw the "Khula Manch" when Prof. Dandavate answered questions in regard to the Finance Ministry. All the questions related to the Finance Ministry. Therefore, assuming that the "Khula Manch" is meant for questions to be put in regard to the concerned ministry...

SHRIMATI JAYANTHI NAT-ARAJAN: He was in charge of the Jammu and Kashmir Affairs.

SHRI SUBRAMANIAN SWA-MY: Thom don't keep it as "Khula Manch'.

SHRI S. JAIPAL REDDY: What is this? You should not interrupt me.

THE DEPUTY CHAIRMAN: Please let him have his say.

SHRI S. JAIPAL REDDY: Mr. Fernandes was Minister of Jammu and Kashmir Affairs some time back, not on the day when he appeared on the "Khula Manch."

SHRI M.M. JACOB (Kerala): So, is he not permitted to speak now?

THE DEPUTY CHAIRMAN: Mr. Jacob, please don't interrupt. Otherwise I will close this discussion. I would not permit anybody to interrupt. This is not the way. (Interruptions) There is not going to be a debate on "Khula Manch" here. Please take your seat.

SHRI SUBRAMANIAN SWA-MY: If an individual Member has a right to say something, I too have a right to speak something speaking on behalf of the Government.

THE DEPUTY CHAIRMAN: It does not matter.

SHRI SUBRAMANIAN SWA-MY: But we want to know what is the official stand.

THE DEPUTY CHAIRMAN: Please take your seat. It is entirely up to the Chair to identify or not to identify.

SHRI SUBRAMANIAN SWA-MY: I am assisting the Chair in this matter.

THE DEPUTY CHAIRMAN: Please don't assist. Thank you very much.

SHRI S. JAIPAL REDDY: I don't even know if the facts referred to by Mr. Salve are correct. I assume them to be correct because I don't think he would be held responsible as other Members belonging to the "Khula Manch" will be held. Assuming all these facts to be correct, let me state last night Mr. George Fernandes, Minister for Railways, faced very hostile questions. And it is a tribute to the openness of the Government that the Minister was asked inconvenient questions in regard to the Railway Ministry.

Special

SHRI SUBRAMANIAN SWA-MY: This is a 'bogus' Manch.

SHRI S. JAIPAL REDDY: I must say in relation to the "Khula Manch" that the Minister for Railways was more effectively grilled than they could do so here in this House.

THE DEPUTY CHAIRMAN: Now, Shri Suresh Pachouri.

SHRI N.K.P. SALVE: Half a second, Madam.

THE DEPUTY CHAIRMAN: No further questions, Mr. Salve, please. I have got 15 Special Mentions. (Interruptions) I will say this to the Members that whatever Special Mentions can be finished by 1.30 p.m., I will finish them and then the rest will be taken up after the Legislative business at 5.30 p.m.

SHRI N.K.P. SALVE: Five seconds, Madam.

SHRIMATI JAYANTHI NATARAJAN: Madam, I may also be allowed.

THE DEPUTY CHAIRMAN: Not all of them. We cannot take the time of the House for zero hour and Special Mentions and not do any business. It is not possible.

SHRI N.K.P. SALVE: If what the hon. Member has said has any merit in it, he should have realised that Mr. George Fernandes himself

should have declined to answer questions which he was not supposed to answer. (Interruptions) Do I take it as a joint responsibility or not? Their Cabinet functions under the principle of joint responsibility. Do we know that in their Government Ministers are prohibited from publicly answering which do not relate to questions Ministry? This is how they are gong to work.

श्री ईश दत्त यादव (उत्तर प्रदेश): आपने मुझे एक मिनट का समय देने के लिए कहा था।

SHRI S. JAIPAL REDDY: You may know the rules, Mr. Salve

डा० अबरार अहमद खान (राजस्थान):\*

THE DEPUTY CHAIRMAN: It is not being recorded. I say, have some order in the house. It is not going to be recorded.

डा॰ प्रवरार श्रहमद खान :\*

उपसनापति : रिकार्ड पर नही जा रहा है ।... (व्यद्धान) जब समय ग्रायेगा तब बोलिये।

SHRIMATI JAYANTHI NATARAJAN: Madam, allow me on "Khula Manch".

THE DEPUTY CHAIRMAN: "Khula Manch" is closed now. I have permitted him. (Interruptions) Mr. Abrar Ahmed, you are speaking without my permission. Please don't disturb the House and take your seat. (Interruptions) Don't argue with the chair. You should know about your right. Sit down. don't get excited for the things which are not there.

डा० श्रवरार ग्रहसद खान:\*

उपसभापितः रिकार्ड पर नहीं जा रहा है, बेकार तकलीफ उठा रहे हैं । अगर उचित

<sup>\*</sup>Not recorded.

## [उपसभापित]

समय पर महत्वपूर्ण बात उठायेंगे तो यकीनन रिकार्ड पर जायेगा । ग्राप क्या समझते हैं कि दूसरे लोग महत्वपूर्ण बात नहीं उठाते, ग्राप हो उठाने लायक हैं।...(ज्यवधान).. रिकार्ड पर नहीं जा रहा है, ग्राप बैठ जाइये।

श्री ईश दत्त यादव: मैं निवेदन कर रहा था कि दो वर्ष से कुछ श्रधिक समय हो गया ...(व्यवधान)...

THE DEPUTY CHAIRMAN: When the Minister was going to answer the House was adjourned. That is the problem.

श्री ईश दत्त यादव: लगभग दो वर्ष से ग्रधिक समय हो गया है (व्यवधान)

THE DEPUTY CHAIRMAN: You people did not want to discuss it. ... (Interruptions)... You never wanted to discuss it. Sit down.

## डा० श्र ररार श्रहमद खान:\*

THE DEPUTY CHAIRMAN: Mr. Abrar Ahmed your Member wanted the House to be adjourned and did not hear about Kuwait. Sit down. Nothing should go on record..(Interruptions)..Now you come and say that you want to discuss it. You shluld have discussed it on Friday.

SHRI DIPEN GHOSH (West Bengal): He himself wanted the House to be adjourned. Now he is raising that matter. He did not want to hear the Minister.

उपसभापित: स्रगर देश को खतरा है तो स्रापको यह फाइडे को भी सोचना चाहिय था । स्रापने फाइडे को क्यों नहीं सोचा कि देश को खतरा है फाइडे को खतरा नहीं था क्या ? फाइडे को लोगों की जानों को खतरा नहीं था ? तब स्राप क्यों नहीं बोले, क्यों हाऊस को एडजोर्न होने दिया ? SHRI SUBRAMANIAN SWA-MY: I am on a point of order.

THE DEPUTY CHAIRMAN: Mr. Ish Dutt Yadav is already on his legs. .. (Interruptions). Unfortunately your people did not want to discuss it. It is all right. We will discuss it when it comes.

श्री ईश दत्त यादव :माननीय उपसभापति महोदया, (व्यवधान)

SHRI S. B. CHAVAN (Maharashtra): The kind of statement which the hon. Deputy Chairman has made is not correct. You said we never wanted to discuss it. Probably under different circumstances the House was adjourned. So to say that we were not interested in discussing it is not correct... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down. There was no namaz in the evening. When the Minister laid the statement on the Table of the House, the Members should have waited to seek clarifications. If they are so concerned about our Indians in Kuwait or Iraq or anywhere in the world, I am also equally concerned about them. But this is the way they behave. You are a senior Member. You just look at it. I leave it for the House to see. Every Member should see what is happening the House.

श्री एस बी॰ चव्हाण : उस स्टेटमेंट के बारे में यह कहना कि हम इंट्रेस्टेड नहीं थे, यह ठीक नहीं है।

THE DEPUTY CHAIRMAN: Mr. Chavan, it is very easy to pass comments on me. You don't understand how every Member speaks here. If you pass comments even on one day on the behaviour of the Members also, I will be very thankful, I will be very, very happy. You tell them at least on one day not to behave like this and aruge

<sup>\*</sup>Not recorded.

with the Chair. I am not agtaited of worried because I am here to do my job to the best of my ability. If members function well, it is fine and if they don't function well, it is okay.

श्री ईश दत्त यादव : मैं यह निवेदन कर रहा था कि मुझे लगभग दो वर्षों से इस माननीय सदन का सदस्य होने का सौभाग्य प्राप्त है ग्रीर उस समय नेता-विपक्ष, माननीय पी० शिवशंकर जी जब इधर बैठते थे ग्रीर ग्रब जब उधर बैठ रहे हैं (ज्यवधान)

डा० प्रवरार ग्रहमद खानः यह सब बातें तो रिकार्ड में या रही हैं (व्यवधान)

THE DEPUTY CHAIRMAN: It is for me to decide. I have permitted him.

रिकार्ड में आ रही हैं।

श्री ईश दत्त यादव: मैं श्री पी० शिवशंकर जी के गुणों ग्रीर व्यवहार से बड़ा प्रभावित रहा ग्रीर बहुत कुछ मैंने सीखा भी । (व्यवधान)

उपसभापित: यह बात ग्रानी चाहिए रिकार्ड पर । शिवशंकर जी की तारीफ कर रहे हैं। ग्राने दीजिये ग्राप ग्रपनी बात संक्षेप में बोलिये।

श्री ईश दत्त यादव : मैं एक मिनट लूंगा ।
मैं कभी कभी महसूम करता हूं कि ऐसे
विद्वान ग्रीर भने ग्रादमी को इधर रहना
चाहिये जहाँ भने लोगों की जमात है (व्यवधान)
मैं परसों वाराणसी में था ग्रीर मैंने समाचारपन्न में पढ़ा कि श्री० पी० शिवशंकर जी ने
ग्रपने हो माननीय सदस्यों के ग्राचरण ग्रीर
दुर्व्यवहार से दुखित होकर त्याग-पन्न दे दिया
है । यह समाचार पढ़ कर के मैं यह ग्रापसे
जानना चाहता हूं कि इस में ग्रसनियत क्या
है ।

THE DEPUTY CHAIRMAN: That is not my concern. It is the concern of his pat party.

SHRI SUBRAMANIAN SWA-MY: Madam I am on a point of order...(Interruptions)... श्री ईश दत्त यादव: विपक्ष के नेता हैं या नहीं, यह मैं जानना चाहता हूं। मुझे बड़े ही खेद के साथ कहना पड़ता हैं कि यह कांग्रेस पार्टी के लोग रोज गलत व्यवहार करते हैं (व्यवधान) रोज माफी मांगते हैं ग्रीर देश के ग्रन्दर दस संसद की गरिमा पर बड़ी ग्रांच ग्रां रही है। ग्रभी पाण्डेय जी ने माफी मांगी ग्रीर पांच मिनट के ग्रन्दर संसद के ग्रन्दर संसद के ग्रन्दर संसद के ग्रन्दर तथा विदेश के ग्रन्दर इस संसद के ग्रन्दर संसद के ग्रन्दर (व्यवधान) प्रदर्शन कर रहे हैं इसलिए श्री पी० शिवशंकर जी विपक्ष के नेता हैं या नहीं हैं, मैं यह जानकारी चाहता हूं?

उपसभापति : वे यहां बैठे हैं, मेरे लिए तो हैं ।

(Interruptions) That matter is over now. (Interruption).

SHRI M. A. BABY (Kerala): Madam, we are very happy that you see to it that Shiv Shanker Ji is the Leader of the Opposition. (Interruptions)

THE DEPUTY CHAIRMAN: I have the information, he is the Leader of the Opposition (Interruption)

THE LEADER OF THE OP-POSITION (SHRI P. SHIV SHANKER): I am sitting here. That by itself is enough. (Interruption)

SHRI M. A. BABY: Madam, you also protect his authority as the Leader of the Opposition.

डा॰ प्रवरार श्रहमद खान: मुझे एलाउ नहीं किया गया। मेरे रिकार्ड में नही जाने दिया, इसलिए में सदन का बहिष्कार करता हूं।

(At this stage, the hon. Member left the Chamber)

उपसभापति : बोलने दीजिए । स्राप लोग मेम्बर्स को बोलने क्यों नहीं देते हैं ।

SHRI SUBRAMANIAN SWA-MY: Madam, I am very happy that [Sh. Subramanian Swamy]

Special

the Leader of the House is here. There has been an increasing tendency of the ruling party Members to denigrate Judges. Kuldip Singh is a classic case. I would think that the Leader of the House should see.. (Interruptions)

THE DEPUTY CHAIRMAN: That cannot be a point of order because we are not discussing that matter. (Interruption). It is not. When it comes, you can discuss it. (Interruptions).

SHRI SUBRAMANIAN SWA-MY: No, that is what I am saying It should be on the agenda.

THE DEPUTY CHAIRMAN: When it is not on the agenda, that matter cannot be taken up in the (Interruptions). Are you running the House or am I running the House? Why can't you just keep quiet? (Interruptions). know that you can only raise a point of order in the matter before There is no matter the House. before the House. Please take you seat .You discuss it at the correct forum Okay. This is not the forum.

## Alleged Atrocities on Members of Minority Communites

श्री मुरेश पचौरी (मध्य प्रदेश) : महोदवा, विशेष उल्लेख के माध्यम से लारत में अल्प-संख्यक वर्ग पर जो अत्याचार, अनाचार हो रहे हैं उनकी श्रोर में आपके माध्यम से सरकार का ध्यान आकर्षित करना चहता हूं। जिस ढंग से दिल्ली की सरकार राज कर रही है, उससे अल्पसंख्यकों में भय व आतंक का वातावरण निर्मित हो गया है और अल्पसंख्यक अपने आपको असुरक्षित महसुम कर रहे है। एसी स्थिति उन राज्यों में ज्यादा ही रही है जो कि भा०ज०पा० के द्वारा जा सित राज्य है। यह अल्यसंख्यकों पर जूनम सितम ढाये जा रहे (ध्यवधान)

उपसभापति : बोलने दीजिए ।

श्री सुरेश पचौरो : उस पर दिल्ली की सरकार इसलिए ग्रंक्श नहीं लगा रही है क्योंकि वह इन्हीं भाजपाइयां की वैसाखियों पर खड़ी हुई सरकार है। महोदया, उत्तर प्रदेश में गजरोला में नन्स के साथ जो दुर्भाग्यजनक घटना हुई है उसकी स्याही स्रभी सूख भी नहीं पायी थों कि मध्य प्रदेश में भिण्ड जिले में मौ कस्बे में एक ग्रत्यंत दुर्भाग्यजनक घटना घटित हो गयी जो मानवता के नाम पर कलंक है। मौ कस्बे में जो मध्य प्रदेश में है साम्प्रदायिक दंगे में एक ही सम्प्रदाय के एक ही मुस्लिम जाति के, बेकसूर निर्दोष लोगों के मकान, द्कान लूट गये। उनकी रोजी रोटी के साधन उजाड़ दिये गये। महोदया, प्रदेश के विभिन्न भागों में ऐसी स्थिति निर्मित हो रही है। साथ ही देश में भी कुछ ऐसी स्थिति होती जा रही है । जयपुर में साम्प्रदायक दंगे हुए । मस्जिद की मीनारें तोड़ी गये, भड़कीलें नारे लगाये गये। जम्म कश्मीर में पुलिस श्रौर कर्कय राज चल रहा है। विश्व हिंदू परिषद को जिस ग्रायकर अधिकारी ने नोटिस दिया उसको तुरंत हट। दिया गया । उपेन्द्र जी यहां मौजूद हैं । विश्व हिंदू परिषद के पदाधिकारी ग्रशोक सिंघल के भाई श्री वी.पी. सिंहल को फिल्म सेंसर बोर्ड में नामजद कर दिया गया । सदस्य के नाते किसी के भाई को नामजद करने पर मुझे कोई ऐतराज या ग्रापत्ति नहीं है लेकिन प्रश्न इस बात का है कि वह विश्व हिंदू परिषद जो कि इस देश में साम्प्रदायिकना का वातावरण निर्मित कर रही है उससे संबंधित ग्रौर उनके परिवार के लोगों को इस ढंग से लाभ वित किया जा रहा हैं जिससे कि हमारे देश में जो श्रमन श्रौर चैन का वातारवरण है वह विगड़ता जा रहा है। महोदया, सिख समुदाय के साथ भी यही स्थिति हो रही।

26 मई, 1990 को केरल, कालीकट में प्रधान मंत्री को जाना था। 25 मई को वहा जितने भी सिख होटल में पाये गये, जितने भी सिख रोड पर गुजरते हुए देखें गये, उन सब को बंद कर दिया गया। लेकिन जब मौसम की खराबी से प्रधान मंत्री जी का प्लेन नहीं उतरा, तो उन सिखों को छोड़ दिया गया।

वहीं स्थिति लुधियाना में हुई। जिस ग्रान, बान ग्रांर शान के साथ प्रधान मंत्री जी वहां गये ग्रौर सिमरन जीत सिंह मान का